

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 44/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Om Access Reality Pvt Ltd.
(Pramod Kumar Singh)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CA. Pradeep Mutreja	Authorized Representative		
2.				

ORDER

Learned FCA Mr Pradeep Mutreja present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

Appellant is directed to file copy of latest Income Tax return ~~filed by him~~ and certificate of chartered accountant giving the bank accounts of the company.

ROC shall file its objections, if any, within 15 days serving a copy in advance to other side.

List the matter on 27.11.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.